

OA 1342/95

(R)

29.3.96

Hon'ble Dr. R.K. Saxena, JM
Hon'ble Mr. D.S. Bawej, AM

This case was listed on 28.3.96 on account of declaration of holiday on 28.3.96 the cases listed on 28.3.96 has been listed on 3.5.96. This case has been taken up on mention as the interim ~~XXXX~~ order has been passed and expiring on 28.3.96

Sh. U.S. Dwivedi proxy counsel to Sh. C.P. Agarwal is present, and prays for extension of the interim stay. Fix on 16.4.96.

In the mean while interim stay will continue till next date.

AM

JM

Arvind.

O/R
Smt 1342/95 and
as 1344/95 M.C.A.
Filed
Smt 1343/95 C.A. filed
R.A. not filed
Submitted by
S. N. I.

O/R
order passed
in OA 1343/95 on 12/5/95